National Company Law Tribunal

Allahabad Bench

CPNO. 97/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Satyam Tiwasis & OSIS. Vs. SunDife Inforabuild Section of the companies Act of 2013

SI. NO	. Name	Designation	Representation	Signature
1.	CS Gopesh Salu	Pes	Petitioner	to I
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4.	cs Babile Jam		Rosponder No 2	Brown
C.P. No. 97/ALD/20117 K Km				
5.	Krishna Dev Vy	ies Adv.	Roe	@18.
Sh. Gopesh Sahu, PCS along with Sh. Manoj Kumar Yadav, PCS for the petitioner.				
Ms. Babita Jain, PCS for one of the Respondent No. 2.				

The Respondent Company is still unrepresented. The petitioner informed that pursuant to the order of this court, a notice was got published in the Newspaper. However, from perusal of the same, it is evident that a notice was published in the 'Pioneer' only on previous day of hearing eg. on 9th January, 2018, which may not

be sufficient time.

Therefore, we are of the view, that petitioner must give sufficient time to the Respondent Company/ Respondents to make appearance by engaging counsel. Therefore, the petitioner is further directed get published fresh notice by prescribing minimum 7 days time to the Respondent Company for making appearance and to file its objection/reply, if any, to the present petition.

Notwithstanding the above, as in the present matter, the ROC, Kanpur has submitted its report informing such that Respondent Company did not file its balancehseet/ Annual Return for the Financial Year 31st March, 2014 onwards. Therefore, the office of the ROC is contemplating to issue notices against the Respondent Company for alleged default.

Considering such circumstances, the petitioner is directed to serve a copy of the present petition to the ROC, Kanpur as well as to the learned CGSC Sh. Krishna Dev Vyas to file formal reply and to furnish action taken report against the Respondent Company for alleged default.

The matter to be listed on 9th February, 2018.

Date: 10/01/2018

Typed by

Jyoti
(Stenographer)

H.P. Chaturvedi, Member(Judicial)